

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-35/2018/ 754 /R.Cell

Dated, Guwahati the 15th December, 2018

The Gauhati High Court has been pleased to call the following Grade-II officers for Interview/Viva-Voce in connection with **regular promotion from Grade-II to Grade-I of Mizoram Judicial Service** as per the schedule indicated below:

Schedule of Interview:

Sl. No.	Name of the Officers	Date of Interview	Reporting Time for Interview
1.	Smti. R. Vanlalchami, Chief Judicial Magistrate-cum-Senior Civil Judge, Aizawl District	10-01-2019 (Thursday)	4:00 PM
2.	Smti. R. Lalduhawmi, Senior Civil Judge, Aizawl District		
3.	Smti. Sylvie Zomuanpuii Ralte Chief Judicial Magistrate-cum-Senior Civil Judge, Kolasib District		

Venue: Conference Hall, 2nd Floor, Gauhati High Court (New Block), Guwahati-1.

By Order,


(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-35/2018/ 754 A /R. Cell

Dated Guwahati the 15th December, 2018

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.

4. Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram for information and necessary action. She is requested to intimate the concerned officers.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 15-12-2018 regarding schedule of Interview in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service**" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.



(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1